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## Aarti Devi Vs Satish Kumar

## Transfer Application No. 1389 Of 2023 (O&M)

Court: High Court Of Punjab And Haryana At Chandigarh

Date of Decision: Oct. 20, 2023

**Acts Referred:** 

Hindu Marriage Act, 1955 â€" Section 9, 24#Code Of Civil Procedure, 1908 â€" Section 24#Code Of Criminal Procedure, 1973 â€" Section 125#Protection Of Women From Domestic

Violence Act, 2005 â€" Section 12

Hon'ble Judges: Arvind Singh Sangwan, J

Bench: Single Bench

**Advocate:** Amit Choudhary **Final Decision:** Disposed Of

**Judgement**